

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMAPNY APPEAL (AT) NO.394 OF 2018

In the matter of:

Medeor Hospitals Ltd

Appellant

Vs

Registrar of Companies, NCT, Delhi & Haryana

Respondent

Present:

Mr. Pankaj Yadav with Ms. Varsha Yadav, Mr. Sameer Yadav, Ms. Priya ranjan Dubey, Advocates for Appellant.

Mr. P.S.Singh, Sr. Panel counsel with Ms. Annu Singh and Mr. Vibhav Singh, Advocates for Respondent.

ORDER

23.01.2020- This appeal was reserved for Judgement. However, we thought it proper to clarify as to how the name of Appellant Company changed from Rockland Hospitals Limited to Medeor Hospitals. Hence today appeal is listed for such clarification.

2. Learned counsel for Appellant clarified that after passing of the order by National Company Law Tribunal, New Delhi Bench, the name of the Appellant Company has been changed from Rockland Hospitals Limited to Medeor Hospitals Limited and in this regard he has filed a Certificate of Incorporation pursuant to change of the name, which is at page 61 in the main Petition.

Judgment Reserved.

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Rk/kam